

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

Appeal-380/252/ND/2018

In the matter of :

Kalpana International Breweries Ltd & Ors.

....PETITIONER

SECTION :

Under Section 252

Order delivered on 11.4.2018

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

(V.K. SUBBURAJ)
Hon'ble Member (Technical)

For the Petitioner :

For the Respondent/Cor. Debtor:

For the Intervener: :

ORDER

None appears for the Appellant. Post the matter for the appearance of Appellant on 14.5.2018. Non-appearance of appellant will result in dismissal of the appeal.

List on 14.5.2018.

— Sq —

(V.K. SUBBURAJ)
MEMBER (TECHNICAL)

— Sq —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
11.4.2018